

OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR.

NO.F.1(66)-DJ/N/DMN/2017/ 4509-08

Dated, Dharmanagar,
The 17th May, 2017.

NOTIFICATION

WHEREAS, pursuant to " The High Court of Tripura Civil Courts (Commissioners) Rules, 2017 vide Notification No. F.3(35)-HC/17/7706 dated 17-04-2017 application were invited from the eligible practicing learned Advocates of North Tripura District for making a panel of Advocate Commissioner .

WHEREAS, the following learned Advocates have submitted applications namely,

1. Mr. Subrata Kr. Nath, Advocate
2. Mr. Rajarshi Debnath, Advocate
3. Mrs. Banani Sharma, Advocate
4. Mr. Dhruvajyoti Goswami, Advocate
5. Mrs. Debahuti Goswami, Advocate
6. Mr. Tapan Kumar Paul, Advocate
7. Mr. Shyamal Kumar Das, Advocate
8. Mr. Subrata Datta, Advocate
9. Mrs. Anjana Chakraborty, Advocate
10. Mrs. Ajanta Roy, Advocate
11. Sri Surajit Dasgupta, Advocate.

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WHEREAS, on scrutiny the applications have been found to be in form and accordingly the above named learned Advocates are hereby published in the notice board and on the official website of this office in accordance with Rule 6(iii) of the said Rules.

All the above learned Advocates are requested to appear before the Selection Committee on 25th May, 2017 at 4 pm in the Chamber of the undersigned with all original certificates wherein suitable test will be conducted relating to CPC, High Court Civil Rules & Orders, Indian Evidence Act, Information Technology Act, Oath Act and General Aptitude.


(U. CHOUDHURI)
(CHAIRPERSON)

DISTRICT & SESSIONS JUDGE
NORTH TRIPURA, DHARMANAGAR

Copy to:-

1. The President, Bar Association, Dharmanagar/Kanchanpur, North Tripura. They are requested to published the same in the notice board of their respective Bar.
- ✓ 2. The System Assistant, e-Committee attached to the O/o the District & Sessions Judge, North Tripura, Dharmanagar to upload the same in the official website.
3. Notice Board.


(CHAIRPERSON)
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA, DHARMANAGAR